

[Shri Pranab Mukherjee]

State Government is expected to undertake additional resource mobilisation to cover the deficit. The cumulative deficit, inclusive of the carry-over deficit, is at this stage estimated at Rs. 105 crores.

6. The Annual Plan for 1982-83 envisages a financial outlay of Rs. 238 crores as against Rs. 210 crores for 1981-82. Central assistance for the Annual Plan has been considerably stepped up from Rs. 159.10 crores in 1981-82 to Rs. 225.93 crores in 1982-83. Many of the developmental schemes are oriented towards the 20-Point programme. The major sectoral outlays provide Rs. 52.87 crores for agriculture and allied services; Rs. 90.70 crores for power; Rs. 42.47 crores for social and community services; Rs. 10.80 crores for major and medium irrigation projects; Rs. 19.68 crores for transport and communications and Rs. 10.75 crores for industry and minerals. The State Plan includes Rs. 24.65 crores for Tribal Sub-Plan, Rs. 3.55 crores specifically for Scheduled Castes and Rs. 17 crores for Hill Plan.

7. In addition, there will be Special Hill Plan of Rs. 12.55 crores, Special Tribal Sub-Plan of Rs. 4.13 crores and Special Component Plan for Scheduled Castes for Rs. 1.20 crores. There will also be Rs. 36.80 crores for Centrally Sponsored Schemes and Rs. 5.41 crores for Schemes under North Eastern Council.

8. While, as required, the Annual Financial Statement for year 1982-83 has been laid before the House and the connected demands for Grants are also being circulated to the Hon'ble Members along with other Budget papers, we are, at present, seeking only a 'Vote-on-Account' for the first six months of the financial year 1982-83.

17.05hrs.

SUPPLEMENTARY DEMANDS FOR GRANT (ASSAM), 1981-82.

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE): I

beg to present a statement showing Supplementary Demands for Grants in respect of the State of Assam for the year 1981-82.

DEMANDS FOR GRANTS—1982-83.

Ministry of Defence—(Contd.)

MR. DEPUTY SPEAKER: Mr. Kulandaivelu, you may please continue your speech.

DR. V. KULANDAIVELU: We should improve the manufacturing capacity. By proper administration we can definitely augment the profit rate. This is my point. I would point out some irregularities here.

Mr. Deputy Speaker, Sir, the public undertakings are encouraged to go in for production of civilian needs. There is no need to emphasise here that these public undertakings must be oriented to the production of defence needs.

Sir, I would like to make a point at this juncture regarding the prevailing situation at Avadi. Production is affected at Avadi Heavy Vehicles Factory because of the labour unrest following periodical and frequent agitations and strikes. There was a communal clash between two groups of people in that area and consequent to the communal riot, there is frustration and enmity among these groups of people. Some employees were retrenched for some reason or the other. The dispute is yet to be settled. There is consensus among the employees that retrenched people must be taken back. There is great frustration among them; that must be kept in mind. The management should act accordingly. They should see that those retrenched people, irrespective of caste and creed, must be taken back. Thereby they can create a calm and cordial atmosphere and proper relationship between the two groups of people. The employees at